National Company Law Tribunal

Allahabad Bench

CP No. 32/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: M13 Caypo Electyonic Ltd & Bankeye Aggil Foods

SECTION OF THE COMPANIES ACT: 3 91 394

Signature Representation Designation Name SI. NO.

1. Adesh Yendon PCS letitioner Assestant

2. Aiddheith Ainfal Advocate letitioner L. Lingbar

3. MK BAGRET OLAUS RDCNR)

CP NO.32/ALD/2016

Sh. Adesh Tandon, PCS for the petitioner. Sh. M.K. Bagri, OL for the respondent. He seeks time to file affidavit. Hence, one week time is granted.

The matter be listed on 11th September, 2017 for filing affidavit as well as for argument.

Sri H.P. Chaturvedi, Member (Judicial) Dated:29.08.2017

Typed by: Kavya Prakash